

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2140
ANSWERED ON MONDAY THE 2ND DECEMBER, 2019
AGRAHAYANA 11, 1941 (SAKA)**

CSR FUNDS TO TRUSTS

QUESTION

2140. SHRI RAJESH VERMA:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) the details of the companies contributing to various trusts under their Corporate Social Responsibility (CSR) fund during the years 2016-17, 2017-18 and 2018-19; and

(b) the details of funds spent by the companies under the CSR during the said period?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a): No such data is maintained by the Ministry.

(b): On the basis of filings made by the Companies in the MCA 21 registry, the Corporate Social Responsibility (CSR) expenditure by the various public and private sector companies under the Companies Act, 2013 for the financial years 2015-16, 2016-17 and 2017-18 are given below:

Nature of Company	Year of Filing					
	2015-16		2016-17		2017-18	
	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)
PSUs	532	4,214.67	546	3,295.98	527	2,553.36
Private Companies	17758	10,302.52	18993	11,033.55	20870	11,067.15
Total	18290	14,517.19	19539	14,329.53	21397	13,620.51

(Data upto 30.06.2019) [Source: National CSR Data Portal]
